

C. A. T. Bench JODHPUR

Date of Order	Order
20/7/95 Copy of order dt 20.7.95 with copy of OA with Annexures sent to R-1 ADP-6 By Regd Post vide no 415 to 420 date 26.7.95 25-7-95	Mr. Y. K. Sharma, Counsel for the applicant. Learned Counsel for the applicant wishes to withdraw this OA ^{by an MA No. 153/95} from the DB which has not been formed today, with liberty to file fresh OA. Prayer is accepted. OA is dismissed as withdrawn with the permission to file ^{fresh} OA, if he so chooses. N. K. Verma (N. K. Verma) Member (A) Part II and III destroyed in my presence on 26/12/2000 under the supervision of section officer as per order dated 4/9/2000 Section officer (Records)